

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 2808 of 1997

New Delhi, dated the 2<sup>nd</sup> JANUARY 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Inspector (Ex.) Ved Pal Singh Rana,  
No. D-1/457,  
S/o late Shri Charan Singh Rana,  
R/o Qr. No.9, Police Station, Mandir Marg,  
New Delhi. ... APPLICANT

(By Advocate: Shri Shankar Raju)

VERSUS

1. Union of India through  
the Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi.
2. Commissioner of Police,  
I.P. Estate,  
Police Headquarters,  
M.S.O. Building,  
New Delhi.
3. Shri S. Ramakrishna,  
Sr. Addl. Commissioner of Police,  
(Intelligence), I.P. Estate,  
M.S.O. Building,  
Police Hqrs.,  
New Delhi. ... RESPONDENTS

(By Advocate: Shri Rajinder Pandita)

JUDGMENT

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant impugns respondents' order dated 21.11.97 (Annexure A-1) cancelling his transfer from Special branch to Crime and Railways Branch and directing that he will continue to remain in Crime Branch.

2. Respondents in their short reply have stated that applicant was short listed for Crime and Railways Branch because of his clean record of service but it only because of his indifferent <sup>1. indifferent</sup> ~~matter~~ as explained by him

in his representation dated 28.10.97 (Annexure A-7) that they passed the impugned order cancelling his transfer to Crime and Railways Br., as work in Special Br. involved lighter duties.

3. I have heard Shri Shankar Raju for applicant and Shri Rajinder Pandita for respondents. Shri Raju has stated categorically that applicant wants to continue in Crime and Railways Branch.

4. As applicant himself wants to continue to work in Crime and Railways Branch, and Repspondents had also posted him there in view of his clean record of service as he would be useful there in connection with investigation of important cases (Para 3 of respondents' reply), this O.A. is disposed of by calling upon respondents to consider withdrawing their impugned order dated 21.11.97 so that applicant continues to work in Crime and Railways Branch. No costs.

*Adige*  
(S.R. ADIGE)  
Vice Chairman (A)

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